

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5474 -JK (LD) of 2025

DATED:- 15 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-15.05.2025

No:- LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 5474 - JK(LD) of 2025 dated 15.05.2025.

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	LPA	2025	Soma Devi V/s State & ors.	Anjum Ganai	CDPO Bishnah
2	LPA	2025	Chint Purni V/s State & ors.	Tanvi Gupta	CDPO Satwari
3	SWP No.2783	2013	Khalida Begum V/s State & ors.	Fareed Kohli	DPO Rajouri
4	WPC No.100	2025	Samina Kouser V/s UT	Ab.Aziz	CDPO Haveli
5	WPC No.2252	2021	Shikha Devi V/s UT	Shefali Bhagat	CDPO Billawar
6	WPC No. 1071	2025	Pooja Devi V/s UT of J&K	Aditya Krishan Dogra	CDPO Duggan
7	WPC No.937	2025	Shabana Kouser V/s UT	Israr Bukhari	CDPO Manja kote
8	CCP No. 78	2025	Khurshad Bano V/s UT	Nirja Matoo	CDPO Mahore
9	WPC No.772	2025	Babli Devi V/s UT	Ranbir Singh Jamwal	CDPO Dansal
10	WPC No.534	2025	Reena Kumari V/s UT	Hanan Shawl	CDPO Kalakote
11	SWP No.1996	2013	Lalita Sharma V/s State & ors	Daleep Kumar	CDPO Sunderbani
12	SWP No. 245	2010	Javid Akhter V/s State & ors	karamat Begum	CDPO DARHAL
13	SWP No.2806	2012	Sunita Devi V/s State	Meena Kumari	CDPO Udhampur
14	SWP No.1025	2012	Dhananter Singh V/s State & ors	Aditya Krishan Dogra	CDPO Bani
15	O.A No.1122	2024	Shaheena Bano V/s UT of J&K	Pankaj Sharma	CDPO Thathri
16	WPC No.1123	2024	Shaheena Bano V/s UT of J&K		
17	CP No.84	2025	Shafiq Bafum	Famida Begum	CDPO Doda
18	LPA	2025			
19	SWP No 1074	2012	Naseema Akhter	Shahzada Ahmad	CDPO Surankote

Revised

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